

received are taken up with the concerned banks for remedial action. The progress of banks' lending in such anti-poverty programmes including those for Scheduled Castes/Scheduled Tribes is reviewed in the District Level Coordination Committees, State Level Bankers Committee and the meetings of the Board of Directors of the public sector banks at periodical intervals.

[English]

Recommendations of High Power Committee set up for Development of Roads in Delhi

2534. SHRI P.M. SAYEED: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a High Power Committee representing various agencies has been set up to coordinate and expedite the road broadening and subway works in Delhi;

(b) if so, the details thereof;

(c) whether the Committee has submitted its report;

(d) if so, the recommendations made by the Committee; and

(e) if not, when the Committee is likely to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Constitutionally Government of India is responsible for development and maintenance of roads declared as National Highways only. All roads/bridges, other than National Highways, are essentially the responsibility of the State Governments/Union Territories concerned. The roads and subways in Delhi, not being on National Highways, are, therefore, the

responsibility of Delhi Administration, Municipal Corporation of Delhi & New Delhi Municipal Committee. According to information received from them, no such High Power Committee has been set up.

(b) to (e). Does not arise.

[Translation]

Financial Assistance for Rural Electrification by NABARD in Orissa

2535. SHRI SRIKANTA JENA: Will the Minister of FINANCE be pleased to state:

(a) the amount allocated by the National Bank for Agriculture and Rural Development for rural electrification in Orissa during the Seventh Plan period, district-wise;

(b) the amount spent so far; and

(c) the details of the proposals for rural electrification in Orissa during the Eighth Plan which have been under consideration of the NABARD, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Special Project Agriculture (SPA) is a programme of Rural Electrification Corporation (REC) to provide programme of Rural Electricity Boards (SEBs) to draw transmission lines and other infrastructure support for pumpsets energisation in rural areas. The Programme is financed by REC, Commercial Banks and National Bank for Agriculture and Rural Development (NABARD) by providing financial support to SEBs in the States. District-wise allocation is done by the SEBs. The amount allocated by NABARD under the programme during the 7th plan from 1985-86 to 1989-90 and the achievements made in Orissa is as under:

(Rs. in lakhs)

<i>Year</i>	<i>Allocation</i>	<i>Achievement</i>
1985-86	.	112
1986-87	150	158
1987-88	200	77
1988-89	81	56
1989-90	100	81

*No separate allocation for REC/SPA programme was made as the same was clubbed with allocation made under minor Irrigation.

(c) NABARD have reported that they have not worked out allocations for individual States for the VIII Plan period.

[English]

Revision of Electoral Rolls

2536. SHRI RAJVEER SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether electoral rolls have again been revised for holding elections in New Delhi Parliamentary Constituency; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Summary revision of electoral rolls in respect of all Parliamentary constituencies in the Union territory of Delhi, including New Delhi Parliamentary constituency, has been ordered by the Election Commission with reference to 1st January, 1992, as the qualifying date. Draft rolls have been published on 25th November, 1991, inviting claims and objections.

Kuwaiti Reconstruction Contracts

2537. SHRI PARASRAM BHARDWAJ:
SHRI RAM VILAS PASWAN:
SHRI B. DEVARAJAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether any efforts are being made to bag Kuwaiti reconstruction contracts to bring in the directly-needed foreign exchange and to find placement for the displaced skilled and semi-skilled work force; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). Government have already taken a number of steps to exploit the available opportunities in the Reconstruction of Kuwait. A Special Group has been set up to evolve a strategy for promoting project exports in the Gulf in the post war situation. A Special Committee with Inter-Ministerial representation has been set up to expedite Government clearance for project exports through high level Inter-Min-